

**IN THE LEARNED NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 26/2025/EZ**

YOUTH UNITED FOR SUSTAINABLE ENVIRONMENT  
TRUST ... APPLICANT

**VERSUS**

STATE OF ODISHA & ORS. ... RESPONDENTS

**INDEX**

S.NO.	PARTICULARS	PAGES
1.	COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO. 8	1 - 8
2.	<u>ANNEXURE A/8</u> Copy of the RoR of the private plot	9 - 10B
3.	<u>ANNEXURE B/8</u> Copy of the Grama Sabha resolution dated 02.09.2024	11 - 29S
4.	<u>ANNEXURE C/8 (Series)</u> Copy of the report of the Pali Sabha, Form -Ka and Forest Committee Report	30 - 34E

PLACE: CUTTACK

DATE: 16.05.2025

  
ADVOCATE

Suresh Ch Bhow

\*



**IN THE LEARNED NATIONAL GREEN TRIBUNAL**

**EASTERN ZONE BENCH, KOLKATA**

**ORIGINAL APPLICATION NO. 26/2025/EZ**

**IN THE MATTER OF:**

**YOUTH UNITED FOR SUSTAINABLE ENVIRONMENT  
TRUST ... APPLICANT**

**VERSUS**

**STATE OF ODISHA & ORS. ... RESPONDENTS**

**COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT**

**NO.8**

I, Suresh Sahoo, aged about 51 years, S/o Debaraj Sahoo, At: Paramhanspur, P.O. Kualo, P.S. Parjang, Dist. Dhenkanal, PIN Code – 759120, do hereby solemnly affirm and state as follows:

1. That, I am the Respondent No. 8 in this case and I am well acquainted with the facts of the case. After having gone through the contents of the Original Application, I state the following in the paragraphs herein below.
2. That, at the outset, the answering Respondent No. 8 denies and disputes each and every allegation, contention or submission made in the Original Application by the Applicant herein and

*Pritham*

PRITAM PRADHAN

(O/905/2023)

*2/16-5/2025*  
Surenbra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

*Suresh Ch Sahoo*

X

nothing is deemed to be admitted even if not specifically traversed or denied unless expressly admitted hereinafter.

3. That, the Original Application is thoroughly misconceived both in law and on facts and the same is liable to be dismissed. Since the Applicant has not approached this Learned Tribunal with clean hands and has suppressed many vital material facts, no relief(s) can be granted and on this score alone the Original Application is liable to be dismissed.
4. That, contentions made by the Applicant in Para 2 & 3 of the Writ Petition is denied in toto. It is the humble submission of the Respondent No. 8 is that, the dabha/hotel is completely situated on Plot No. 02, Khata No. 31, Kualo, KisamPatita, having an area of Ac. 0.44 dec, which is a private land. There are no encroachments by Respondent No. 8, either in the Khalpal Reserve Forest or the Government Revenue Land, both of which are present just adjacent to the aforementioned private plot.

Copy of the RoR of the private plot is hereby annexed as **Annexure - A/8.**

5. That, in reply to the contention of the Applicant that, encroachment of Khalpal Reserve Forest or the Government Revenue Land by the Respondent No. 8 for the purpose of approach road to his dhaba/hotel is completely false. It is

PRITAM PRADHAN

(O/905/2023)

Surendra Prasad Dhal

Advocate

NOTARY, CUTTACK

*Suresh Ch Sahoo*

X

pertinent to mention here that, the approach road is connecting the National Highway to the nearby villages and is there since a long period of time. Further, the alleged approach road is not constructed by the Respondent No. 8 by encroaching the Khalpal Reserve Forest or the Government Revenue Land, it was already existing since a long period of time and on 02.09.2024, the villagers of the Grama Sabha had already submit a resolution to the Dhenkanal Forest Division.

Copy of the Grama Sabha resolution dated 02.09.2024 is hereby annexed as **Annexure – B/8**.

6. That, in reply to the contention of the Applicant that, encroachment of Khalpal Reserve Forest or the Government Revenue Land by the Respondent No. 8 for the purpose of parking is completely false. It is pertinent to mention here that, the services of parking are not provided by the Respondent No. 8, who is the owner of the dhaba/hotel, it is just that, the persons who come to eat at the said dhaba/hotel park their vehicles adjacent to the National Highway/approach road. Further, in the private land on which dhaba/hotel is situated also consists of empty spaces, which is also used by the customers of the dhaba/hotel to park their vehicles.

7. That, contentions of the Applicant made in para 4 & 5 of the Original Application is hereby denied. The Respondent No. 8,

*Pritam*

PRITAM PRADHAN

(O/905/2023)

Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK

*4/16/25*

*Suresh Ch. Acharya*



have not encroached any part of the Khalpal Reserve Forest or the Government Revenue Land and is just the owner of the dhaba/hotel constructed over a private plot. The Respondent No. 8 is not the owner and not concerned of any Tire Puncture Shop, Spare Parts Shop, Vehicle Washing Center, Garage and Repairing Workshop or any other allied shops, that may have been illegally constructed by encroaching Khalpal Reserve Forest or the Government Revenue Land. Further, the Respondent No. 8 being the owner of the dhaba/hotel does not provide the services of parking and therefore, the allegation levelled by the Applicant that, the Respondent No. 8 is using the encroached land for rent purpose to various vehicle owners and is charging fees to such vehicle owners is completely false. The Respondent No. 8 is only engaged in the business of dhaba/hotel and no other allied services as alleged by the Applicant is provided by the Respondent No. 8.

8. That, in reply to the contentions of the Applicant in para 6 of the Original Application, it is humbly submitted that, the report of the Revenue Inspector, Kualo vide Annexure 1, reveals that, the Kalpal Forest Reserve does not fall in their jurisdiction, however, after field verification of the alleged area it is found by Revenue Inspector, Kualo that, no vehicle are parked in the alleged area, which goes to show that, the allegation made by the Applicant in the present Original Application is completely false and vexatious.

PRITAM PRADHAN  
(O/905/2023)

Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK

Suresh Ch Sahoo.

~~X~~

9. That, the averments made in Para 7 to 10, in this present original application do not call for any comments from the Respondent No. 8.

10. That, the averments made by the Applicant in para 11 & 12 of the Original Application is denied in toto. It is pertinent to mention here that, NH-149 near Kualo Village passes through the Kalpal Reserve Forest. Further, the official road of the Kualo Village which is just adjacent to the dhaba/hotel does not connect to NH-149, for which the people of the village are facing problems. It is pertinent to mention here that, the approach road connecting the official road in the village and NH-149 was existing since long and the Grama Sabha resolution is made for the benefit of the people.

11. That, in reply to the averments made by the Applicant in para 13 & 14 is denied in toto. The parking services are not provided by the Respondent No. 8 and no area of either Khalpal Reserve Forest or the Government Revenue Land is encroached by the Respondent No. 8 for any purpose whatsoever.

12. That, the averments made in Para 15, in this present original application do not call for any comments from the Respondent No. 8.

PRITAM PRADHAN  
(O/905/2023)

  
Surendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

Suresh Ch. Sahu.



13. That, in reply to the contentions of the Applicant made in para 16 & 17 of the Original Application, it is humbly submitted that, newspaper articles cannot be used as evidences.

14. That, the averments made in para 18 of the Original Application is denied in toto. There is no encroachment by the Respondent No. 8 in either the Khalpal Reserve Forest or the Government Revenue Land. Further, the customers who come to the dhaba/hotel to consume food, park their vehicles on the side of the road and as the dhaba/hotel does not provide any parking services, no customers of dhaba/hotel have ever been/is charged to pay any kind of parking fees.

15. That, the averments made in Para 19, in this present original application do not call for any comments from the Respondent No. 8.

16. That, in reply to the averments made in para 20 of the original application, it is humbly submitted that, there is no encroachment by the Respondent No. 8 in either the Khalpal Reserve Forest and the forest land has not been used by the Respondent No. 8 for any purpose whatsoever. Therefore, the Respondent No. 8 have not violated any provisions of the Forest Conservation Act, 1980.

PRITAM PRADHAN

(O/905/2023)

Surendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

416.5

Suresh Ch Sahoo

X

17. That, in reply to the averments made in para 21 of the original application, it is humbly submitted that, the said allegation is unfounded and the Respondent No. 8 is no way concerned about the alleged residential building. The alleged land is being used by one "Sabita Munda, Daughter of Sukura Munda" and she has already approached the appropriate authorities for appropriate actions with respect to settlement of the forest land in her favor.

Copy of the report of the Pali Sabha, Form -Ka and Forest Committee Report is hereby annexed as **Annexure - C/8 (Series)**.

18. That, the averments made by the Applicant in para 22 of the Original Application is hereby denied. It is humbly submitted that the approach road is already present since a long time connects the official road of the village and NH-149 and the same is not constructed by the Respondent No. 8.

19. That, the averments made in Para 23 & 24, in this present original application do not call for any comments from the Respondent No. 8.

20. That, in reply to the para 25 & 26 of the Original Application, it is humbly submitted that, the ratio of the various judgments referred by the Applicant is not applicable to the facts of the



PRITAM PRADHAN  
(O/905/2023)



Surendra Prasad Dha  
Advocate  
NOTARY, CUTTACK

Suresh Ch Sahoo

8

present case as the Respondent No. 8 have not encroached over any part of the Khalpal Reserve Forest.

21. That, all other allegations and averments contained in different paragraphs of the Original Application which are not specifically admitted herein are deemed to have been denied and the deponent reserves the right to file further affidavit as and when required.

Identified by

*Pritam*

Advocate



✓  
*Suresh Ch Sahu*

DEPONENT



The above named Deponent  
Solemnly affirm on *15/5/2023*  
*S. Sahoo*  
.....Being Identified  
by *P. Pradhan (Adv)*

*Pritam*

PRITAM PRADHAN

(O/905/2023)

*16/5/2023*  
Surendra Prasad Dhal  
Advocate  
NOTARY, CUTTACK

Schedule I Form No.39-A

ଖତିୟାନ

ମୌଜା : କୁଆଲୋ  
 ଥାନା : ପରଜଙ୍ଗ  
 ଥାନା ନମ୍ବର : "64"

ତହସିଲ : ପରଜଙ୍ଗ  
 ତହସିଲ ନମ୍ବର : "125"  
 ଜିଲ୍ଲା : ଡେକାନାଲ

ଜମିଦାରଙ୍କ ନାମ ଓ ଖୋସ୍ତାତ ବା ଖତିୟାନର କ୍ରମିକ ନମ୍ବର

ଓଡ଼ିଶା ସରକାର ଖୋସ୍ତାତ ନମ୍ବର 1

୧) ଖତିୟାନର କ୍ରମିକ ନଂ

31

୨) ପ୍ରକାର ନାମ, ପିତାର ନାମ, ଜାତି ଓ ବାସସ୍ଥାନ

ଅନୁକୁଳ ନାଏକ, ଚିରିଶ ନାଏକ, ଚନ୍ଦ୍ର ମଣି ନାଏକ ପି: କେଶବ ନାଏକ, କସ୍ତୁରୀ ନାଏକ ସ୍ତ୍ରୀ: କେଶବ ନାଏକ, ବଚନ ନାଏକ ପି: ଡ଼ମ୍ବରୁ ନାଏକ, ପ୍ରବାସୀ ନାଏକ, ନାଭି ନାଏକ, ମେନକା ନାଏକ, ନକ୍ଷତ୍ରୀ ନାଏକ ପି: କଣ୍ଠିଆ ନାଏକ, କାନ୍ତା ନାଏକ ସ୍ତ୍ରୀ: କଣ୍ଠିଆ ନାଏକ, ଦିନା ନାଏକ ପି: ମକୁନ୍ଦ ନାଏକ, ପାଣ୍ଡବ ନାଏକ ପି: ଅର୍ଜୁନ ନାଏକ, ଚଣ୍ଡାଳ ନାଏକ, ହୋତା ନାଏକ, ଦିବ୍ ନାଏକ, କଳାଳ ନାଏକ ପି: ଚାନ୍ଦୁରୁ ନାଏକ, ଝୁମର ନାଏକ ସ୍ତ୍ରୀ: ଚାନ୍ଦୁରୁ ନାଏକ, ଯୋଗିନ୍ଦ୍ର ନାଏକ, ମହୁର ନାଏକ, ଗଉର ନାଏକ, ବିର ନାଏକ, ଧୂର ନାଏକ, ଖୁରୋଦ ନାଏକ ପି: ଜଇରା ନାଏକ ଜା: ପାଣ ବା: ନିଜଗାଁ, ବାସନ୍ତୀ ନାଏକ ପି: ଜଇରା ନାଏକ ଜା: ପାଣ ବା: ଅନୁଗୁଳ, ପାକିଲି ନାଏକ ସ୍ତ୍ରୀ: ଜଇରା ନାଏକ ଜା: ପାଣ ବା: ନିଜଗାଁ

୩) ସ୍ୱତ୍ୱ

ରକ୍ଷିତ

୪) ଦେୟ

ଜଳକର	ଖଜଣା	ସେସ	ନିତ୍ତାର ସେସ ଓ ଅନ୍ୟାନ୍ୟ ସେସ ଯଦି କିଛି ଥାଏ	ମୋଟ	୫) କ୍ରମବର୍ଦ୍ଧନଶୀଳ ଖଜଣାର ବିବରଣୀ
	626.00	464.00	49.00	1139.00	

୬) ବିଶେଷ ଅନୁସଙ୍ଗ ଯଦି କିଛି ଥାଏ

OLR u/s 8 (A) କେ. ନଂ. 893/2024 ତା 25.09.2024 ରିଖ ହୁକୁମ୍ ମୁତାବକ. ଖାତା ନଂ.31 ର ପୂର୍ତ୍ତ ନଂ. 2 ରକବା 0.44 ର କିସମ ପଡିତ କୁ ପରିବର୍ତ୍ତନ କରି ଘରବାରି କିସମ ରେ ପରିଣତ କରାଗଲା ।

ଅତିମ ପ୍ରକାଶନ ତାରିଖ : 28/12/1984  
 ଖଜଣା ଆର୍ଯ୍ୟ ତାରିଖ : 01/04/1985



Handwritten signature and the text 'Addl. Tahasildar'.



ଖାତିୟାନର କ୍ରମିକ ନଂ : 31		ମୌଜା : କୁଆଲୋ			କିଲା : ବେଢ଼ାନାଳ	
ପୁର ନମ୍ବର ଓ ଚକର ନାମ	କିସମ ଓ ପୁରର ଖଜଣା	କିସମର ବିସ୍ତାରିତ ବିବରଣୀ ଓ ଚୌହଦି	ରକବା			ମତ୍ୟ
			ଏକର	ଡ଼ି	ହେକ୍ଟର	
୭	୮	୯				୧୨
2 ଆମ୍ବ ଚଉକା	ଘରବାରି	ଭ :- ରାସ୍ତା ଦ :- ସରକାରୀ	୧୦ 0.440		୧୧ 0.1781	
561 ଆମ୍ବ ଚଉକା	ଶାରଦ ଚିନି	ଭ :- ହରି ସାହୁ ଦ :- ମହେଶ୍ୱର ସାହୁ ଓଗେର	0.030		0.0000	ବେଆଇନ ଖରିଦ ସୂତ୍ରେ ଦଖଲ ମୁକ୍ତିଆ ସାହୁ, ପିତା :- ସୁଦର୍ଶନ ସାହୁ, ଜାତି :- ଚଷା, ବାସସ୍ଥାନ :- ନିକରାଁ ରେଜେଣ୍ଟ୍ରୀ ଦଲିଲ ନମ୍ବର-215 ତା :- 27.09.1961 ଜର ସମନ ଟ. 135 ।
673 ଆମ୍ବ ଚଉକା	ଶାରଦ ଚିନି	ଭ :- ରାସ୍ତା ଦ :- ଦେବରାଜ ସାହୁ ଓଗେର	0.180		0.0000	
989 ପଡ଼ିଆ ପସି	ଶାରଦ ଚିନି	ଭ :- ନିଜ ଦ :- ରାସ୍ତା	0.260		0.0000	
990 ପଡ଼ିଆ ପସି	ଶାରଦ ଚିନି	ଭ :- ଦୋକାନି ବିଶ୍ୱାଳ ଦ :- ନିଜ	0.270		0.0000	
994 ପଡ଼ିଆ ପସି	ଶାରଦ ଚିନି	ଭ :- ଅମୂଲ୍ୟ କୁମାର ନାଏକ ଦ :- ରାସ୍ତା	0.130		0.0000	
1042 ପଡ଼ିଆ ପସି	ଶାରଦ ଚିନି	ଭ :- ନିଜ ଦ :- ଧୂଳିଆ ବାରିକ ଓଗେର	0.250		0.0000	
1043 ପଡ଼ିଆ ପସି	ଶାରଦ ଚିନି	ଭ :- ନିଜ ଦ :- ନିଜ	0.360		0.0000	
3175 ସିଙ୍ଗ ଜଟା	ଶାରଦ ଚିନି	ଭ :- ନିଜ ଦ :- ନିଜ	0.220		0.0000	
3176 ସିଙ୍ଗ ଜଟା	ଶାରଦ ଚିନି /2	ଭ :- ଜୟକୃଷ୍ଣ ସାହୁ ଦ :- ନିଜ	0.210		0.0000	
3177 ସିଙ୍ଗ ଜଟା	ଶାରଦ ଚିନି	ଭ :- ଜୟକୃଷ୍ଣ ସାହୁ ଦ :- ନିଜ	0.110		0.0000	ଜବର ଦଖଲ ଅତ୍ୟୁତା ନହ ସାହୁ ହଟକିଶୋର ସାହୁ, ପିତା :- ସୁଧାକର ସାହୁ, ଜାତି :- ଚଷା, ବାସସ୍ଥାନ :- ନିକରାଁ ।
4375 ଲବଣି ପସି	ଶାରଦ ଚିନି	ଭ :- ଶ୍ରୀନିବାସ ଭୂତିଆ ଓଗେର ଦ :- ବଂଶୀଧର ନାଏକ	0.120		0.0000	ଜବର ଦଖଲ ଶ୍ରୀ ନିବାସ ଭୂତିଆ ରମେଶ ଭୂତିଆ, ପିତା :- କୁଆଁର ଭୂତିଆ, ଅଇଁଠୁ ଭୂତିଆ ସାମି :- କୁଆଁର ଭୂତିଆ ଜାତି :- ଗୋପାଳ, ବାସସ୍ଥାନ :- ନିକରାଁ ।
4730 ଦେଉଳ ପସି	ଶାରଦ ଚିନି	ଭ :- ଗୋବର୍ଦ୍ଧନ ରଣା ଦ :- କୁଞ୍ଜ ସାହୁ	0.040		0.0000	ଜବର ଦଖଲ ଭବନ ନାଥ ନାୟକ, ପିତା :- ଦାମ ନାୟକ, ଜାତି :- ଖଣ୍ଡାୟତ, ବାସସ୍ଥାନ :- ନିକରାଁ ।
5575	ଶାରଦ ଚିନି	ଭ :- ଖଗେଶ୍ୱର ନାଏକ	0.210		0.0000	

True Copy  
Notar  
Adv.

**TRANSLATED COPY OF ANNEXURE A/8**

Schedule I Form No. 39-A

**KHATIYAN**

Mouza: Kualo  
 Police Station: Parajang  
 Police Station Number: "64"

Tehsil: Parjang  
 Tehsil Number: "125"  
 District: Dhenkanal

Name of the landlord and serial number of the Khewat or Khatian		Odisha Government Helpline Number				
1) Khatiyon No.		31				
2) Name of the people, father's name, caste and place of residence		Anukula Naik, Girish Naik, Chandra Mani Naik S/o Keshav Naik, Kasturi Naik Wife of Keshav Naik, Bachan Naik S/o Dambru Naik, Pravasi Naik, Navi Naik, Menaka Naik, D/o Nachma Naik, Kantiya Naik, Kanta Naik, Wife of Kantiya Naik, Dina Naik, S/o Makund Naik, Pandav Naik S/o :Arjun Naik, Chandan Naik, Chola Naik, Dirba Naik, Kankal Naik, S/o Tanguru Naik, Jhumar Naik, Wife of Tanguru Naik, Yogindra Naik, Mahur Naik, Gaur Naik, Bir Naik, Dhir Naik, Kherod Naik, S/o : Zaira Naik, Caste "Pana" Nizgaon, Basanti Naik D/o : Zaira Naik Caste – Pana, Basa/Ghar: Angul, Pakili Naik, Wife of Zaira Nayak, Caste – Pana, Nijagaon				
3) Race	Ryoti					
4) Payment:	Water Tax	Rent	Cess	Nistar Cess and other cess, if any	Total	5) Payment schedule
		626.00	464.00	49.00	1139.00	
6) Special attachments, if any	OLR u/s8(A) K.No.893/2024 dated 25.09.2024 As per Rikh Hukumu. Plot No. 2 of Account No. 31 measuring 0.44 acres was changed from Patita to Gharabadi type.					
<b>BLANKSPACE FOR STAMPING</b>						
Last published date - 28/12/1984						
Due date for payment - 01/04/1985						
Sd/- Addl. Tahasildar						

Khatiyani Sl. No.: 31		Mouza: Kualo				District: Dhenkanal
Plot & Settlement No.	Kissam and Rent/Cesses of Plot	Detailed description of the land and its four sides	Area			Remark
			A.	D.	Hectare	
7	8	9	10	11	12	
2 Ambatai la	Homestead	North – Road South – Government land	0	4400	0.1781	
561 Ambatai la	Sharad three	North: Hari Sahu South: Maheshwar Sahu Oger	0	0300		Illegal purchase, Illegal possession, valuable property, father:-Sudarshan Sahu, caste:-Chasha, residence:- Nijgaon, registry document number-215, date:-27.09.1961, summons,caseno. 135.
673 Ambatai la	Sharad three	North:- Road South: Devaraj Sahu Oger	0	180		
989 Padiapas i	Sharad three	North:Own South: Road	0	0260		
990 Padiapas i	Sharad three	North: Shopkeeper Vishwaal South:- own	0	0270		
994 Padiapas i	Sharad three	North: Amulya Kumar Naik South: Road	0	0130		
1042 Padiapas i	Sharad three	North:own South : Dhulia Barikogre	0	0250		
1043 Padiapas i	Sharad three	North/South – own	0	0360		
3175 Singakat	Sharad three	North/South - own	0	0220		
3176 Singakat	Sharad three/2	North:- Jayakrishna Sahu South:- own	0	0210		
3177 Singakat	Sharad three	North:-Jayakrishna Sahu South :- own	0	0110		Forced occupation, Achyuta Nanda Sahu, Hatakishore Sahu,, Father:- Sudhakar Sahu,, Caste:- Chasha,, Residence:- Nijgaon.
4375 Labanip asi	Sharad three	North:-Srinivas Bhutia Oger South :- Bansidhar Nayak	0	0120		Forced occupation, Shri Nibas Bhutia,Ramesh Bhutia,, Son of Kuanr Bhutia, Ainhu Bhutia, Wife of Kuanr Bhutia Caste:- Gopal,,Residence:- Nijgaon.
4730 Deulapa si	Sharad three	North:-Govardhan Rana South:- Kunj Sahu	0	0040		Forced occupation, Uday Nath Nayak,, Father:-Dam Nayak,, Caste:-Khandayat,, Residence:-Nijgaon.
5575 Singakat	Sharad three	North:- Khageswar Nayak	0	0210		

ସ୍ଵାଧୀନତା ଦିବସ

ସ୍ଵାଗତ - ଭୁବନେଶ୍ଵରୀ ସ୍ଵାମୀ ସମାଜ

Annexure - B/8

ଡା - ୧୫ - ୦୮ - ୨୦୨୪

ସମୟ - ୧୦.୦୦ ଘଟିକା (ସକାଳ)

ଉପସ୍ଥିତ ସ୍ଵାମୀମାନଙ୍କ ସ୍ଵାକ୍ଷର

P - ଏକମ୍ବର ଚନ୍ଦ୍ରପା  
ବିଜୁ ଲିଖିତୁଆ

ପଞ୍ଚନାଥ କୁମାରୀ

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ଉପସ୍ଥିତ

ନିଧିକାନ୍ତ କୁମାର

ସୁନୀଲ କୁମାର

Sipu Dehuri

Bikram Khattua

Bubhite Behera

Daktar Dehury

ସୁନୀଲ କୁମାର

Ratikantha Dehury

Mite Khattua

ସୁନୀଲ କୁମାର

Trinath Behera

Jyotranjan Natak

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

Somanath Behera

Soubhagya Dehury

Saroj Dehury

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

Ratikantha Dehury

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

Basanti Khattua

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

Jyotshna Khattua

ସୁନୀଲ କୁମାର

ସୁନୀଲ କୁମାର

12

ସଦିଆ ଦେବୁତୀ

ଝାଞ୍ଜା କାଳୀ ଚନ୍ଦ୍ରପୁତ୍ରୀ

ସୁପିତା ସ୍ୱେଦିତା

କୃମିଦେହୁଣୀ

ରାଧାନାଥକ

ଗୋପାଳୀ ନିକେତୀ

ହାଡ଼ି ଆଶିଷରୁ ଆ

ମିଳାଦେବୁତୀ

ସଦିଆ ମଞ୍ଜୁ

ଶ୍ରୀକୃଷ୍ଣା ଦେବୁତୀ

Uttam Churi

କିରଣୀ ଦେବୁତୀ

Chikun Churi

ସାଧୁତୀ ବାସୁଦେବୀ

ସୁଶ୍ରୀମତୀ ଦେବୁତୀ

ଅନୁଭବିନୀ

ସୁଶ୍ରୀମତୀ

ଜୀବାନାଥକ

ବସନ୍ତାମାଳା

ଦେବୀମାଳା

ଉତ୍କଳୀ ସାମାନ୍ତରୀ

Resmita Nayik

ଗୁଣିତା ନାଥକ

ଠାଣ

Indira mani Nayik

ଉତ୍କଳୀ ବିନୀ ନାଥକ

ସଞ୍ଜୁକ୍ତା ନାଥକ

Chat area Nayik

ହାନ୍ତିକା ଉତ୍କଳୀ

ସୁଶ୍ରୀମତୀ ଉତ୍କଳୀ ନାଥକ

ସୁଶ୍ରୀମତୀ ଉତ୍କଳୀ ନାଥକ

ସରସ୍ୱତୀ ନାଥକ

ଶ୍ରୀ ସୁଧାମାଳା

ସାମାନ୍ତରୀ

ଗାନ୍ଧୀ ସୁଶ୍ରୀମତୀ

ବନ ଉତ୍କଳୀ

13

- 1. சிவசுந்தரி நாயக
- 2. Subhagini Nair
- 3. சிவசுந்தரி நாயக
- 4. ஜெ. சிவசுந்தரி
- 5. ராஜசுந்தரி நாயக

Rasmita Nair

ரத்தினா நாயக

சீதா நாயக

செவ்வாசா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

Sarabani Nair Srikant Nair

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

Subham Nair

Sulochana Nair

Deborah Nair

Ronod Nair

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

சுசுமலா நாயக

Akshay Nair

சுசுமலா நாயக

✱

- 1.) [blacked out] ନାମ ନାଟକ
- 2.) [blacked out] ନାଟକ
- 3.) [blacked out] ନାଟକ
- 4.) [blacked out] ନାଟକ
- 5.) Lipun Naik
- 6.) Barsha Rani Sahoo
- 7.) [blacked out] Naik
- 8.) [blacked out]
- 9.) Sasmita Naik
- 10.) [blacked out]
- 11.) [blacked out] ନାଟକ

- 12.) [blacked out] ନାଟକ
- 13.) [blacked out] ନାଟକ
- 14.) [blacked out] ନାଟକ
- 15.) [blacked out] Naik
- 16.) Nishanu Das Sahoo
- 17.) [blacked out] ନାଟକ
- 18.) [blacked out] ନାଟକ
- 19.) [blacked out] ନାଟକ
- 20.) [blacked out] ନାଟକ
- 21.) [blacked out] ନାଟକ
- 22.) [blacked out] ନାଟକ
- 23.) [blacked out] ନାଟକ
- 24.) [blacked out] ନାଟକ
- 25.) [blacked out] ନାଟକ
- 26.) [blacked out] ନାଟକ

28 - Poabhabati Basik

29 - ବନା ବାସୁ

30 - ବନା ବାସୁ

31

32 - ଅକାଶ ବାସୁ

33 - ବନା ବାସୁ

34 - ବନା ବାସୁ

35 - Popan Biswal

36 - ବନା ବାସୁ

37 - ବନା ବାସୁ

38 - ବନା ବାସୁ

39 - Jharamu Subu

40 - Prasanta Ku Behera

41 - ଅକାଶ ବାସୁ

42 - Shatoughna Naik

43 - Prasanna Naik

44 - Naik

45 - Prayabanku Naik

46 - Ranjit Naik

47 - Rames Naik

48 - Bibhuti Prasad Naik

49 - BISHNU prasada Naik

50 - Soma Ku Naik

51 - ବନା ବାସୁ

52 - ବିନୟ ବାସୁ

53 - Dipin Naik

54 - Prasanta Naik

55 - Janak Naik

ଅକାଶ ବାସୁ

ବାସୁ ବାସୁ

ବାସୁ ବାସୁ

ବାସୁ ବାସୁ

Pradumali Naik

Pathani Naik

\*

Pratapa Naik  
Sakusa Naik  
Tapa Naik  
Meghni Naik

ନାୟକ ନାୟକ  
ଶ୍ରୀକାନ୍ତ ନାୟକ  
ଅଗ୍ରନି ନାୟକ

~~ପ୍ରତାପ ନାୟକ~~

ପ୍ରତାପ ନାୟକ  
ଅଗ୍ରନି ନାୟକ  
ଅଧ୍ୟକ୍ଷ ନାୟକ

ପ୍ରତାପ ନାୟକ  
ଅଗ୍ରନି ନାୟକ

ଦିନି ନାୟକ  
ବନିନୀ ନାୟକ

କି କି ନାୟକ  
ନାୟକ ନାୟକ

ଉତ୍ତମ ନାୟକ

ସେନା ନାୟକ

ଅଗ୍ରନି ନାୟକ

Rumzi dani Naik

Jaganmohi Naik

ଅଗ୍ରନି ନାୟକ

ନାୟକ ନାୟକ

ଅଗ୍ରନି ନାୟକ

ଅଗ୍ରନି ନାୟକ

ଅଗ୍ରନି ନାୟକ

ଅଗ୍ରନି ନାୟକ

ଅଗ୍ରନି ନାୟକ

ଅଗ୍ରନି ନାୟକ

Renceka Naik

ଅଗ୍ରନି ନାୟକ

X

Surya Kanta Naik  
Chandana Naik

ଅନ୍ତର୍ଜାତୀୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

Sudhakar Naik  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

ଅଭିନୟ ନାଟକ  
ଅଭିନୟ ନାଟକ

~~18~~

- x 23/11/2020
- > ଅନୁଷ୍ଠାନ ନାମକ
- ନାମନାମା
- କାଳୀନାମା
- ପରି ନାମ

ଆରକ୍ଷଣ ନାମ

ଉପକ୍ରମ ଉପକ୍ରମ

Umesh Jena

Geetanjali Bhatia

ପୁରୁଷୋତ୍ତମ ଭୂଷଣ

ଶ୍ରୀମତୀ

ସାମାଜିକ କ୍ଷେତ୍ର

ପ୍ରାଥମିକ ଶିକ୍ଷା

ପ୍ରାଥମିକ ଶିକ୍ଷା

ସାମାଜିକ କ୍ଷେତ୍ର

Tharun Bhor

Pratibha Bhor

ପ୍ରାଥମିକ ଶିକ୍ଷା

ମୁନି ଭୋଗ

ନନ୍ଦନ ଭୋଗ

କୃଷ୍ଣ ଭୋଗ

ବିଶ୍ଵାସ ଭୋଗ

ରାଜ୍ୟ ଭୋଗ

କର୍ମ ଭୋଗ

ପୁଣ୍ୟ ଭୋଗ

ନିର୍ଦ୍ଦେଶ ଭୋଗ

Basanti Sahoo

Jhili Sahoo

ରାଜ୍ୟ ଭୋଗ

ରାଜ୍ୟ ଭୋଗ

ନିର୍ଦ୍ଦେଶ ଭୋଗ

Nivedita Sahoo

Suman Bee Mishra

Gobinda Bhutia

Somali B. Biswal

Ranjana Biswal

Bigismita Saha

ପୁଣ୍ୟ ଭୋଗ

ନିର୍ଦ୍ଦେଶ ଭୋଗ

କର୍ମ ଭୋଗ

ପୁଣ୍ୟ ଭୋଗ

ପୁଣ୍ୟ ଭୋଗ

ନିର୍ଦ୍ଦେଶ ଭୋଗ

କର୍ମ ଭୋଗ

20

Rasmbia Bhutia  
Anasipai Piyadosini Bhutia

ଶ୍ରୀମତୀ ହେମା

ହେମାନ୍ତା ହୁଡ଼ିଆ  
Hemanta Bhutia

କିଦା ହୁଡ଼ିଆ  
Kida Bhutia

ରାଜୁ ନାରାୟଣ ବେହେରା  
Shyam Behere

ଶ୍ରୀମତୀ ସୁମିତ୍ରା

ସୁମିତ୍ରା ବେହେରା

ସୁମିତ୍ରା ବେହେରା

ସୁମିତ୍ରା ବେହେରା

Danda Saha

ଶ୍ରୀମତୀ ସୁମିତ୍ରା

ସୁମିତ୍ରା ବେହେରା

ସୁମିତ୍ରା ବେହେରା

Bhaskar Biswal

W.K. Sel

ଆମ୍ବାଜା ବିସ୍ୱାଲ

Ambaja Biswal

ଆମ୍ବାଜା ବିସ୍ୱାଲ

Juame Juba Bhutia

Malaya W. Biswal

Mha, Biswal

Sanku Saha

ଶ୍ରୀମତୀ ସୁମିତ୍ରା

ଶ୍ରୀମତୀ ସୁମିତ୍ରା

Sakanti Bhutia

Babica Bhutia

Dinodini Jena

Tekayata Gahoo

Ramesh Bhutia.

Pitambar Saha

Munod Ch Gahoo.

Manoranjan Saha

X

Muralidhara Bisui

ଅନନ୍ତ ଦାମ୍

Junid Sahu

Satyabrata Sahu

Kishori Bisui

ରଘୁ ଚନ୍ଦ୍ର

ଉତ୍ତମ ଚନ୍ଦ୍ର

Sipun Sahu

ଶ୍ରୀମତୀ ସିଦ୍ଧା

Bishnu choudhary Sahu

Satyaban Behera

Scandil K Sahu

ଅନନ୍ତ ଦାମ୍

Upendra Pullayak

ପ୍ରତାପ ସିଂହ

ଉତ୍ତମ ଚନ୍ଦ୍ର

ରଘୁ ଚନ୍ଦ୍ର

Ramesh Ch Panda

ପ୍ରତାପ ସିଂହ

Ajaya K Sahu

B. Basanta Kumar Sahu

Mulayji Butek

Mous Kojan Deber

Santol Dehng

ଉତ୍ତମ ଚନ୍ଦ୍ର

ଶ୍ରୀମତୀ ସିଦ୍ଧା

Natabar Sahu

Dharmendra Rana

Ramakrishna Rana

Saratun Behera

ଉତ୍ତମ ଚନ୍ଦ୍ର

ଉତ୍ତମ ଚନ୍ଦ୍ର

Rudh Rudh Sahu

Prasanta Rana

ଉତ୍ତମ ଚନ୍ଦ୍ର

ଉତ୍ତମ ଚନ୍ଦ୍ର

Sulata Khara

ପ୍ରକାଶନ କମିଟି ।

ଅ  
ଃ

Prakeshana

ପ୍ରକାଶନ କମିଟି

Ganeswar Beha

ମୁଦ୍ରଣ ସ୍ଥଳ

Prasanna Prasa

ପ୍ରକାଶନ କମିଟି

Prasad Prasa

Sukanta Prasa

Monalisa Sahoo

ଅକାଶ ପାଠ୍ୟ

Jyotsnamayee Saha

ଚିତ୍ରକଳା ସମିତି

Barbule Saha

Indrajit Behara

Beharata ch Behara

Sanjukta Behara

ବିକାଶନ କମିଟି

ନିର୍ବାହକ କମିଟି

Swagat Suroch Behara

Niharika Behara

ନିର୍ବାହକ କମିଟି

ଗୋଲ୍ଡମାନ୍ କମିଟି

ସୁଧାକର ସାହୁ

Swagat Suroch Behara

Rabi Behara

Chhota Behara

ଅକାଶ ପାଠ୍ୟ

ଅକାଶ ପାଠ୍ୟ

ପି. ବି. ବି. ବି. ବି. ବି.

Payal Behara

ଗୋଲ୍ଡମାନ୍ କମିଟି

ବିଜୁଳି କମିଟି

ଃ

ଅକାଶ ପାଠ୍ୟ କମିଟି

ଅମିତ ସାହୁ  
Aswini Kumar Sahu

ସଞ୍ଜୟ ଚାଉଧୁରୀ  
Sanjay Chaudhary

ପାଲ୍ଲବୀ ଅରାମ ସେଠୀ  
Pallabi Aram Sethi

କେଳୁଚରଣ ଚାଉଧୁରୀ  
Kelandharan Chaudhary

ପାଳାନ୍ନୀ ପ୍ରଧାନ  
Palanniz Pradhan

ସିବୁ ସାହୁ  
Sibu Sahu

ମନାଲିସା ସାହୁ  
Monalisa Sahoo

ଶ୍ରୀରାଜ୍ୟ ସାହୁ  
Sri Rajy Sahu

ପ୍ରୀତ୍ୟାମୟୀ ସାହୁ  
Priyatmayee Sahu

ପ୍ରୀତ୍ୟାମୟୀ ସାହୁ  
Priyatmayee Sahu

ପ୍ରୀତ୍ୟାମୟୀ ସାହୁ  
Priyatmayee Sahu

ମିଲି ସାହୁ  
Mili Sahu

ଜୟକାନ୍ତ ସାହୁ  
Jaykanta Sahu

ସ୍ନେହାଳତା ସାହୁ  
Snehalata Sahu

ମିନାତି ସାହୁ  
Minati Sahu

କାଳିନ୍ଦୀ ସାହୁ  
Kalindi Sahu

24

ପ୍ରାଣପୁତ୍ର ରାଣୀ

ଉତ୍କଳୀ ସାହି

Sukadev Sahu

Sanjita Biswal

Astika Biswal

ସାବିତ୍ରୀ ବିହାରୀ

କିଶୋରୀ କାନ୍ତ

Et. of Kishori Sahu

Kuna Sahoo

Brahma Saha

Et. of Brahmananda Saha

ସୁଧାକର ସାହି

ଉତ୍କଳୀ କାନ୍ତ

Ritajit Sahoo

Santosh Saha

Bharati Barik

ସୁମିତ୍ରା କାନ୍ତ

ଉତ୍କଳୀ କାନ୍ତ

ସୁମିତ୍ରା କାନ୍ତ

Et. of Sumitra Kant

ଉତ୍କଳୀ କାନ୍ତ

ସୁମିତ୍ରା କାନ୍ତ

Sasmita Barik

ଉତ୍କଳୀ କାନ୍ତ

ସୁମିତ୍ରା କାନ୍ତ

ଉତ୍କଳୀ କାନ୍ତ

ଉତ୍କଳୀ କାନ୍ତ

ଉତ୍କଳୀ କାନ୍ତ

ଉତ୍କଳୀ କାନ୍ତ

ଉତ୍କଳୀ କାନ୍ତ

ଉତ୍କଳୀ କାନ୍ତ

19

25

ନୀଳମଣି ବାରିକ

Anil Barik

Jyanti Choo

ସମାଜ ସାଧକ

ଅନୁଭବ ପଣ୍ଡା

ଶ୍ରୀମତୀ ପ୍ରମିଳା

ପ୍ରମିଳା

Anjali pradhan.

ପ୍ରମିଳା ପାଣି

ପ୍ରମିଳା ପ୍ରମିଳା

Pravati Sahu.

ସୁଜାତା ଜେନା

ଶ୍ରୀମତୀ ପ୍ରମିଳା

ପ୍ରମିଳା

ସମାଜ ସାଧକ

Arupa Sahu

ଅରୁପା ସାହୁ

Bashanta Sahu

ବିନାୟକ ପାଣି

ବିନାୟକ ସାହୁ

ବିନାୟକ ବିନାୟକ

ବିନାୟକ ସାହୁ

Anupama Dehury

ଅନୁପମା ସାହୁ

ଅନୁପମା ପ୍ରମିଳା

ଅନୁପମା ବିନାୟକ

Manal Barik

Bimala Biswal

Pragati Biswal

Malaya Biswal

ମାଳୟା ସାହୁ

Rohit Kumar Jena

Jayadratha Sahoo

26

Mohal Dehu  
Ashok Kumar Sahoo  
ଅକାଶ କୁମାର ସାହୁ

Ashaya Sahoo  
ଅଶୟା ସାହୁ  
ସୁମିତ୍ରା ସାହୁ

Sanjaya Roul

Siby Roul  
ସିବି ରାଉଳ

Gobardhan Roul  
ଗୋବର୍ଦ୍ଧନ ରାଉଳ

Sushama Roul  
ସୁଷମା ରାଉଳ  
Sasmita Roul

Baneta Roul  
ବାନେତା ରାଉଳ  
ସାମ୍ରାଜ୍ୟ ରାଉଳ

Parvati Roul  
ପରବତୀ ରାଉଳ  
Rupali Roul  
ରୁପାଳି ରାଉଳ  
ସୁମିତ୍ରା ରାଉଳ

ଅନ୍ୟ ତା- ୧୫-୦୮-୨୦୨୪ ରିପ୍ଟ ପୂର୍ଣ୍ଣ ୧୦:୦୦ ବସରେ ଶ୍ରୀମ  
କାର୍ଯ୍ୟାଳୟ ଠାରେ ଉପର ସ୍ଥାନରୁ ପ୍ରାୟତଃ ମାଲିକ କ୍ରମରେ  
ସରକାରୀ ଶାସ୍ତ୍ର ପଢ଼ିବା ସମ୍ପର୍କରେ ସରକାରୀ କ୍ଷମଣି  
ପଠାଇବା କରାଯାଇ ।

ଏମ୍ ପ୍ରସ୍ତାବ : ପୂର୍ଣ୍ଣ ବିଷୟରୁ ଏଠି ଓ ଅନୁଗାମନ  
କେଉଁଠି ପୂର୍ଣ୍ଣ ବିଷୟରୁ ମାତ୍ର ଏଠି କରାଯାଇଥିଲା  
ତାହା ବିନା ତଥା ଅଧ୍ୟାୟ ଥିବାରୁ ଗ୍ରହଣ କରାଯାଇ

24

୨ୟ ପ୍ରଶ୍ନ : ଜାତୀୟତା ଦିବସ (ଅକ୍ଟୋବର ୨୦୨୪)

ଗ୍ରା.ପ ଚେ ଜାତୀୟତା ଦିବସ ବୃତ୍ତାନ୍ତେ ପଢ଼ା ବିଠ  
ପୁସ୍ତକ ଚେ ସାଜସଜ୍ଜା କରାଯାଇଥିଲା ଓ ସମାପତି ମହାଶୟ  
ଅକ୍ଟୋବର ୨୦୨୪ ପାଳନ କରାଯାଇ ସମସ୍ତ ଧାରଣା ଦେଖିଥିଲେ  
ଏକ ନିୟମ ବର୍ତ୍ତମାନ ଦିବସେ ସର୍ବିକ୍ଷାକର୍ତ୍ତା ବାସ୍ତିକରା ଚଳି  
ବ୍ୟୟ ହୋଇଥିବାରୁ ଚାର୍ଜ ଅନୁଗୋପନ କରାଗଲା ।

୩ୟ ପ୍ରଶ୍ନ : ଗ୍ରା.ପ ଚେ ପୁରୀ ସରକାରୀ ଜାଗା କେନ୍ଦ୍ର ଦଳର ମଜୁରିଆ  
ଠିକ୍ ସରକାର ସରକାର ଚାଷୁ ଅନୁଗୋପନ ମଜୁରିଆ ସମୂହ ।

ଗ୍ରା.ପ କୁଆଳା ଚି ଜାଗା ପରମ୍ପରାସମୂହ ଗ୍ରାମ ମୁକ୍ତରେ  
ପୁରୀ ଜାଗା ନଂ ୫୨୫ ପୁରୀ ନଂ ୦୧ ଜିଏମ୍.ସୋରେ ଓ ସଂରକ୍ଷଣ  
ଜାଗା ବିଧି ୧୫ ବିଧି ଜାଗା ସରକାରୀ ଜାଗା ଅଛି । ବିଧି  
ଜାଗାରେ କୁଆଳା ଗ୍ରା.ପ ଚ ସମସ୍ତ ଗାଈ, ମଇଁଷି, କେଳି, ମେଣ୍ଡା  
ମଣିଷ କଫାଦି ଗୋଠକରି NH କୁ ଚାଷ କରି ଜଙ୍ଗଲ କୁ ଯାଆନ୍ତି,  
ଏହି କଫାଦି ମଧ୍ୟରେ କୋଟି କୋଟି କୋଟି ଅଛି । ଏଥିରେ  
ମୁଖ୍ୟ ଗାଈ ଗାଧୁଆ ଗାଧୁଆ ଚି ସରକାର ସରକାର ଗାଈ ଗୋଡ଼  
ଜଙ୍ଗଲରେ ଚାଷ କରି କଫାଦି ମଧ୍ୟରେ ପାଣି ଚିଧନ୍ତି । କିମ୍ପା କେନ୍ଦ୍ର  
କେନ୍ଦ୍ର ଗୋଡ଼େ ଜାଗା ଓ ଜଙ୍ଗଲ ସଂରକ୍ଷଣ ଜାଗାରେ ପୁରୁ ପୁରୁଅ  
ନାହିଁ ଚାଷୁ ଚାଷୁ ଚାଷୁ ଚାଷୁ କରି ଯାଆନ୍ତି । କେନ୍ଦ୍ର କଫାଦି ଗ୍ରାମବାସୀ  
ଚାଷୁ ନିମନ୍ତେ "ଆଜିର ବିଧି ଗ୍ରାମବାସୀଙ୍କ ନିମନ୍ତେ ନିଧାଯାଇ  
ପ୍ରମାଣକୁ ଜଣାଇବା ପାଇଁ" ପଞ୍ଚାୟତର ଅନୁଗୋପନ କରାଗଲା ।  
କଫାଦିରେ ପ୍ରମାଣ ମହାଦଳ କେନ୍ଦ୍ର ଜଙ୍ଗଲ ସଂରକ୍ଷଣ ଜାଗାରେ  
ଓ ଗୋଡ଼େ ଯାଗାରେ ବସନ୍ତ ନିମ୍ନ ଚାଷୁ ବଜାଟିବା ପାଇଁ  
ଅନୁଗୋପନ କରାଗଲା ।

ଅନୁଗୋପନ କରାଗଲା । ବିଧିନୀମିତ୍ତେ ପ୍ରତିଷ୍ଠାପନା ୧.୦୧.୧୯୯୯ କିମ୍ପା ପଞ୍ଜରୀ କର  
ଅନୁଗୋପନ କରାଗଲା ଚାଷୁ ନିମନ୍ତେ VFD, Chenkanal କି ଅନୁଗୋପନ କରାଗଲା ।

ANGNREGS year 24-25

୪ର୍ଥ ପ୍ରଶ୍ନ : କୁଆଳା ପଞ୍ଚାୟତର ସଂରକ୍ଷଣ ପୁରୀ ଜଙ୍ଗଲ କିମ୍ପା  
ଜାଗା ଚେ ଗାଈଗୋଡ଼, ମଣିଷ ଓ ଜଙ୍ଗଲ ଜିବଜନ୍ତୁ ଚାଷୁ  
ନିମନ୍ତେ ମୁକ୍ତ ଅନୁଗୋପନ କେନ୍ଦ୍ରରେ ଚାଷୁ ପ୍ରତିଷ୍ଠା  
ନିମନ୍ତେ ନିମନ୍ତେ MGNREGS ଜାଗାରେ କେନ୍ଦ୍ରରେ  
ପ୍ରକଳ୍ପ କରାଯିବା ପାଇଁ ଚି ପ୍ରକଳ୍ପର ନାମମାନ ପ୍ରଦତ୍ତ  
କରାଗଲା ।

- ୧- ଜିବଜନ୍ତୁ ମାନ ମଧ୍ୟ ଚାଷୁ
- ୨- ସୁକଳ୍ପ ପୁର କୁମ୍ପାରେ ମଧ୍ୟ ଚାଷୁ
- ୩- ପାଚକଣୀ ସାଗର ମଧ୍ୟ ଚାଷୁ
- ୪- NH ଚାଷୁ ପାଚକଣୀ ସାଗର ମଧ୍ୟ ଚାଷୁ ମାଟି ମାଟି

X

୧- ସୁନ୍ଦରୀ ପୁର ସାହି ପଠି ତାକୁ କୁମ୍ଭାର ସାହି ବନ୍ଦ

୧୨ ପ୍ରସ୍ତାବ : ଭଲକାମୁଲକ କାର୍ଯ୍ୟ

କୁମ୍ଭାରୋ ଗ୍ରା.ପ ର ସୁନ୍ଦରୀପୁର ସାହିରେ ଥାଏ  
"ଅଙ୍ଗନାବାସି କେନ୍ଦ୍ର ସାହି" । ତେଣୁ ସେହି ସାହିରେ କ  
ପଠାଣୀ ଘର ଆଦିବାସୀ ସମ୍ପ୍ରଦାୟ ର ବସବାସ କରୁ  
ସେହି କମ୍ପୁଟ ବିଭାଗରେ "ଅଙ୍ଗନାବାସି ନିଧନ"ର  
ଶିକ୍ଷା ଦିଆରୁ କମ୍ପୁଟ କେନ୍ଦ୍ରରେ "ଅଙ୍ଗନାବାସି" ଏବଂ "AWC"  
ଆକାଶଚକ୍ର ପ୍ରାୟ ୪ କିମି ରୁ କମ୍ପୁଟ କେନ୍ଦ୍ରରେ କେ  
ବିଭାଗରେ କମ୍ପୁଟ ନିଧନର ସମ୍ପୂର୍ଣ୍ଣ କେନ୍ଦ୍ର  
ଏବଂ ଏହାର ପ୍ରତିକାର ନିମନ୍ତେ ସେହି ଜାଗାରେ "ଅଙ୍ଗ  
ନାବାସି" ବଜାଜା ଘରରୁ ମଞ୍ଜିର କରାଗଲେ  
ସୁନ୍ଦରୀପୁର ଗ୍ରାମବାସୀ କମ୍ପୁଟ କେନ୍ଦ୍ର । ୪ ଦିଗରେ ଗ୍ରାମବାସୀ  
କମ୍ପୁଟ କେନ୍ଦ୍ର ଆକାଶଚକ୍ର କରାଯାଇ ଏହି ସମ୍ପୂର୍ଣ୍ଣ  
ନୂତନ "ଅଙ୍ଗନାବାସି" କାର୍ଯ୍ୟକ୍ରମ ଯାଇ "ଅନୁଗୋପନ"  
କରାଗଲା । ଏବଂ ଏହାର ପ୍ରତିକାର ନିମନ୍ତେ କମ୍ପୁଟ  
କାର୍ଯ୍ୟକ୍ରମ ନିମନ୍ତେ ନିମନ୍ତେ ସୁନ୍ଦରୀ ସମ୍ପୂର୍ଣ୍ଣ  
ସାହି ପଠି କରାଗଲା ।

୧୩ ପ୍ରସ୍ତାବ : ବାର୍ଦ୍ଧକ ନିର୍ବାଣ

ପଞ୍ଚମସହର ଉପସାହି - AWC ବାର୍ଦ୍ଧକ କେନ୍ଦ୍ରର - 1  
୧୨ ପ୍ରସ୍ତାବ : କୁମ୍ଭ ନଗର ଓ ଉତ୍ତମ ନାମ  
୨୦୨୪-୨୫ ଅର୍ଥନୀତି ର ସାଧାରଣ ନିର୍ବାଣ ଯାଇ କୁମ୍ଭ ନଗର  
ଓ ଉତ୍ତମ ନାମ ଯାଇ ପ୍ରସ୍ତାବ ଦିଆଗଲା ।  
ସର୍ବତ୍ରାସରେ ସଭାପତି ସହାୟକ ପଦ୍ମନାଭ ଧର୍ମର  
ସଭାପତି କରାଗଲା ।

Agar Sen  
Sarpanch  
Kualo Gramapanchayat

୧୦ ୩୮, ୩-୦୨-୦୮-୨୦୨୪

ଏହାର ଏକକିମା ନକଲ ଶ୍ରୀଯୁକ୍ତ ବୋଷ୍ଟାନକର୍ତ୍ତା  
"ଅଧିକାରୀ" ଉପକ୍ରମ କି ସମସ୍ତ ଧରଣର ଓ କର୍ମ ନିମନ୍ତେ  
ନିମନ୍ତେ କରାଗଲା ।

Sampya Dehury  
Executive Officer  
Kualo G P

Agar Sen  
Sarpanch  
Kualo Gramapanchayat

28

OFFICE OF THE SARAPANCH

GRAM PANCHAYAT OFFICE, KUALO

PARJANG PANCHAYAT SAMITI

AT/P.O-KUALO, VIA - PARJANG, DIST - DHENKANAL, ODISHA, PIN-759120

Ref. No. - 907-

Date: 19-11-2024

ପ୍ରସ୍ତାବ:

ଶ୍ରୀମତୀ ବନମାଳା ଅଧିକାରୀ, ବେଙ୍ଗାଳ ବନମାଳା  
ବିଭାଗ:- N.M.149 ଚାଷ କୁସାଳା ମହାପାତ୍ର ମନିଃ ପାଣିନ୍ଦ୍ର ଗ୍ରାମ ନିର୍ମାଣ ନିମିତ୍ତ  
୪୦.୧୨ ସଂସ୍କୃତ ଉତ୍ତରଣି ମାଗଣା ସଂପର୍କ

ମହାପାତ୍ର,  
ଉପରୋକ୍ତ ବିଭାଗ ପ୍ରତି ଆପଣଙ୍କ ପୁଅ ଆକର୍ଷଣ ପାଇଁ  
ଜଣାଉଅଛି ଯି N.M.149 ପରିମାଣରେ ଉକ୍ତ ଓ ପୋଖରୀ ହିସ୍ତୀ ୦୩  
ପୂର୍ବପାର୍ଶ୍ୱରେ ୪୧୫-୦୦ ଗୋଟି ଉପରୁଛି । ଗ୍ରାମ ସମସ୍ତ ଗୁରୁପାଳିତ ଜାମି  
N.M. ପାହୁରାଃ ରହିବାପାଇଁ ଉକ୍ତ ନାମାଠାରେ ଉପରୋକ୍ତ ମାନ  
କୋଷ୍ଠାଦି କାର୍ଯ୍ୟ ସମାପନ କରିବାପାଇଁ ଉପରୋକ୍ତ ନାମାଠାରେ ଅପରୋକ୍ତ  
କାର୍ଯ୍ୟ ଉପରୋକ୍ତ ପୂର୍ବ ଗ୍ରାମ ଗମନାଗମନ ପାଇଁ ସଂପୂର୍ଣ୍ଣ ଅନୁପରୋକ୍ତ  
ବିଶେଷତଃ କାର୍ଯ୍ୟରେ ଓହ୍ଲା ସଂପୂର୍ଣ୍ଣ କାର୍ଯ୍ୟ ହୋଇପାରେ । N.M. ପୂର୍ବପାର୍ଶ୍ୱରେ  
ଗୋଟିରେ ଗୋଟିରେ ଉପରୋକ୍ତ ମହାପାତ୍ର ମନିଃ, ଶିଳ୍ପ ଉପାଦାନ, ଉପରୋକ୍ତ  
କାର୍ଯ୍ୟ ଉପରୋକ୍ତ ଉପରୋକ୍ତ ପୁଅଙ୍କୁ Stockyard ର ଓହ୍ଲା ଉପରୋକ୍ତ ସଂରକ୍ଷଣ  
କାର୍ଯ୍ୟ ଗ୍ରାମ । ଓହ୍ଲା ଓହ୍ଲାରେ କାର୍ଯ୍ୟ ଅପରୋକ୍ତ ଅପରୋକ୍ତ ମାନ ଉପରୋକ୍ତ  
ସଂସ୍କୃତ ନିର୍ମାଣ ମଧ୍ୟରେ ୨୦ ଲକ୍ଷୀ ଓ ୩୦ ପ୍ରତିଶତ, ୪୦.୧୨ ଉତ୍ତରଣି  
ଓ ଉତ୍ତରଣି ଉପରୋକ୍ତ ପ୍ରତିଶତ, ଉପରୋକ୍ତ ନିର୍ମାଣ କାର୍ଯ୍ୟ ପାଇଁ ଗ୍ରାମ  
କୋଷ୍ଠା ଓ ଗ୍ରାମରେ କୋଷ୍ଠା ପ୍ରମାଣ ପାଇଁ ହୋଇଛି ଓ କୋଷ୍ଠା  
ନିର୍ମାଣ ଓ ପ୍ରମାଣ ଗ୍ରାମର Trade Mark ଆପଣଙ୍କ ଗୋଟିରେ ଉପରୋକ୍ତ  
ସଂସ୍କୃତ କାର୍ଯ୍ୟରେ ।

ଏହା ଉପରୋକ୍ତ ଗ୍ରାମ ନିର୍ମାଣ ନିମିତ୍ତ ୪୦.୧୨ ଉତ୍ତରଣି ଓ  
ସଂସ୍କୃତ କାର୍ଯ୍ୟ ମଧ୍ୟରେ ଉପରୋକ୍ତ ନିର୍ମାଣ ପାଇଁ ଅନୁମତି ପ୍ରଦାନ କରାଗଲା  
କୁସାଳା ଗ୍ରାମରେ ଅଧିକାରୀ ଉପରୋକ୍ତ ନିର୍ମାଣ କାର୍ଯ୍ୟରେ ଉପରୋକ୍ତ  
ହୁଏ ।

ଆପଣଙ୍କର ନିମ୍ନ  
Ajit Sahu  
Sarapanch  
Kualo Gram Panchayat

True Cops  
Antar  
Adv.

**TYPED COPY OF ANNEXURE B/8**

Independence Day

Special Grama Sabha  
Location – Kualo Grama Panchayat  
Date – 15.08.2024  
Time – 10:00 AM (Morning)

**Signature of the present villagers**

Basanata Behera	
Thumb Impression (Bijuli Khatua)	
Ghanti Dehuri	
Sana Dehuri	
Guna Behera	
Susama Khatua	
Bhanja Behera	
Thumb Impression (Narottam Dehuri)	Somnath Behera
Suresh Chandra Behera	Sobhagya Dehury
Subash Dehuri	Saroj Dehury
Suresh Chandra Dehuri	Daitari Nayak
Hemanta Dehuri	Guru Dehuri
Prasana Behera	Kabi Dehuri
Babuli Behera	Ratinakar Khatua
Naba Kishore Behera	Abhishek Khatua
Sipu Dehuri	Anjali Khatua
Bikram Khatua	Golap Behera
Daktar Dehury	Minala Behera
Bapi Hejap	Basanti Khatua
Ratikant Dehury	Gurei Dekhuri
Mitu Khatua	Rashmita Dehuri
Mithun Dehuri	Gila Khatua
Trinath Behera	Sabita Dehuri
Jyoti Ranjan Nahak	Bijuli Khatua
Lipu Dehuri	Sebati Behera
Alekh Dehuri	Jyotshna Khatua
Silu Dehuri	Jagyanseni Ojha
	Gitanjali Nahak

Sabita Dehuri  
Sashibala Behera  
Sabita Dehuri  
Kuni Behera  
Bharati Nayak  
Mohini Dehuri  
Hadiani Khatua  
Mina Dehuri  
Sabita Munda  
Sritam Dehuri  
Uttam Dehuri  
Biranchi Behera  
Chikun Dehuri  
Badal Khatua  
Prafulla Khatua  
Ananta Naik  
Jugal Nayak  
Pasan Naik  
Bimba Naik  
Jema Naik  
Bikram Naik  
Rasmita Naik  
Gundicha Naik  
Indramani Naik  
Binodini Naik  
Manjali Naik  
Chatara Naik  
Santilata Naik  
Thumb Impression (Tikili Naik)  
Thumb Impression (Rajani Naik)  
Subhadra Naik  
Sridhar Naik  
Rama Naik  
Manasi Naik  
Bijay Naik

1. Siria Naik
2. Sobhagini Naik
3. Dushmanta Naik
4. Sasi Naik
5. Subash Naik
  - Rasmita Naik
  - Manjula Naik
  - Suta Naik
  - Premalata Naik
  - Puspalata Naik
  - Ashok Naik
  - Gamana Naik
  - Kathi Naik
  - Labanya Naik
  - Subhasini Naik     Srikar Naik
  - Hemanta Naik
  - Kanhu Charan Naik
  - Thumb Impression (Raibari Naik     Jaga Naik)
  - Bhabini Naik
  - Dutikrushna Naik
  - Nayottam Naik
  - Sulochana Naik
  - Debananda Naik
  - Sonali Naik
  - (Ranjita Naik)
  - Thumb Impression
  - Bijay Naik
  - Bajayanti Naik
  - Puchia Naik
  - Chahi Naik
  - Akshaya Naik
  - Sarama Naik

- 1) Thumb Impression (Mami Naik)
- 2) Thumb Impression (Mankri Naik)
- 3) Thumb Impression (Kamar Naik)
- 4) Thumb Impression (Rupa Naik)
- 5) Lipun Naik
- 6) Barsharani Sahoo
- 7) Gokule Naik
- 8) Janaki Naik
- 9) Sasmita Naik
- 10) Gita Naik
- 11) Thumb Impression (Sukanti Naik)
- 12) Sabita Naik
- 13) Chaityana Naik
- 14) Anjali Naik
- 15) Balram Naik
- 16) Nityana Ku. Sahoo
- 17) Jaykrushna Biswal
- 18) Duiti Krushna Sahoo
- 19) Premananda Sahoo
- 20) Biranchi Narayan Sahoo
- 21) Khejit Biswal
- 22) Mathuri Sahoo
- 23) Dibasingh Sahoo
- 24) Kamakhya Biswal
- 25) Pabitra Mohan Behera  
Sipun Biswal
- 26) Sunita Biswal
- 27) Champa Biswal

- 28) Prabhavati Barik
- 29) Usha Sahoo
- 30) Pradipta Sahoo
- 31)
- 32) Alekh Behera
- 33) Sumitra Sahoo
- 34) Pushpalata Sahoo
- 35) Tapan Biswal
- 36) Ranjan Kumar Sahoo
- 37) Goubhi Sahoo
- 38) Mamata Sahoo
- 39) Jharana Sahoo
- 40) Prasant Kumar Behera
- 41) Prakash Chandra Behera
- 42) Shatrughna Naik
- 43) Rusanand Naik
- 44) M Naik
- 45) Premabandhu Naik
- 46) Ranjit Naik
- 47) Rahas Naik
- 48) Bhibhuti Bhusan Naik
- 49) Bishnu Prasad Naik
- 50) Saroj Ku. Naik
- 51) Sansari Naik
- 52) Binay Naik
- 53) Bipin Naik
- 54) Prasanta Naik
- 55) Janak Naik
  - Suresh Naik
  - Babuli Naik
  - Golap Naik
  - Nichat Naik
  - Tridumati Naik
  - Pathami Naik

Pratapa Naik

Satusa Naik

Japa Naik

Meghni Naik

Narayan Naik

Srikanta Naik

Aashiki Naik

Thumb Impression (This thumb impression belongs to Pabani Naik)

Thumb Impression (This thumb impression belongs to Basanti Naik)

Binati Naik

Banita Naik

Lili Naik

Narang Naik

Rajani Naik

Sebati Naik

Subhadra Naik

Kumudini Naik

Jagannath Naik

Rajei Naik

Jaya Naik

Sulochana Naik

Thumb Impression (This thumb impression belongs to Usharani Naik)

Susuma Naik

Suryakati Naik

Bharati Naik

Rasmita Naik

Renuka Naik

Rita Naik

Surya Kanta Naik  
Chandan Naik  
Chandramani Naik  
Arbind Naik  
Amulya Naik  
Khageshwar Naik  
Nageshwar Naik  
Santash Naik  
Purshuram Naik  
Raghu Naik  
Ramesh Naik  
Samart Naik  
Sanghamitra Naik  
Saching Naik  
Keshab Naik  
Girish Naik  
Narmada Naik  
Santoshini Naik  
Yosada Naik  
Sisira Naik  
Mira Naik  
Sima Naik  
Abhagini Naik  
Sukom Naik  
Srimati Naik  
Purnima Naik  
Suprabha Naik  
Rubu Naik  
Maheswar Naik  
Rupa Naik  
Kamakhi Naik  
Manmath Naik

Ranjana Naik  
Jasobanta Naik  
Nila Naik  
Kajini Naik  
Bari Naik  
Arakhita Naik  
Bhabi Naik  
Umesh Jena  
Goutam Bhutia  
Guru Charan Bhutia  
Shivit Bhoi  
Yamini Bhoi  
Sulati Bhoi  
Jhatak Bhoi  
Jharana Bhoi  
Babita Bhoi  
Malati Bhoi  
Mamata Sahoo  
Bijay Sahoo  
Ajay Sahoo  
Antadyama Sahoo  
Damayanti Sahoo  
Bhagabati Sahoo  
Tankadhara Sahoo  
Tabha Sahoo  
Mohan Sahoo  
Lili Sahoo  
Brundaban Bhoi  
Jaiga Bhoi  
Mamata Bhoi  
Dibakar Bhoi  
Kanhu Bhoi  
Bini Bhoi  
Chumki Bhoi

Hari Bhoi  
Kajal Bhoi  
Kuni Bhoi  
Giresh Bhoi  
Gandharba Bhoi  
Kanhi Bhoi  
Sukanti Sahoo  
Gatikrushna Sahoo  
Barnali Sahoo  
Jhili Sahoo  
Gangadhar Sahoo  
Rajani Sahoo  
Dafil Bhoi  
Nibedita Sahoo  
Sunil Kumar Behera  
Gobinda Bhutia  
Saroj Kumar Biswal  
Ranjita Biswal  
Digismita Sahu  
Subhasini Biswal  
Manoj Palei  
Situ Bhutia  
Dukhi Sahoo  
Upendra Sahoo  
Ambresh Sahoo  
Swarnaprava Nayak  
Duryodhar Sethi  
Dolly Sethi  
Sarla Sethi  
Kuni Sethi  
Kabita Bhutia  
Chabi Bhutia  
Subhadra Bhutia  
Lata Bhutia  
Sailabala Bhutia

Rashmita Bhutia  
Dhariti Priyadarsini Bhutia  
Kuntala Bhutia  
Bidyut Prabha Bhutia  
Hemanta Bhutia  
Bhagwan Behera  
Lita Bhutia  
Rudra Narayan Behera  
Shyam Behera  
Sudeshna Sethi  
Jhunu Sahoo  
Amresh Sethi  
Saraswati Sethi  
Damanta Sethi  
Subash Behera  
Biswambar Bhutia  
Madhusudan Sahoo  
Bikash Biswal  
D.K. Sethi  
Narayan Palei  
Ambaja Biswal  
Satyananda Rana  
Janmejaya Bhutia  
Malaya Kumar Biswal  
Moha Biswal  
Sima Sahu  
Saraswati Bhutia  
Nirupama Tadia  
Sukanti Bhutia  
Babita Bhutia  
Binodini Jena  
Tikajata Sahoo  
Ramesh Bhutia  
Pitambar Sahoo  
Kumod Chandra Sahoo  
Manoranjan Sahoo

Nrusingha Biswal  
Basanti Biswal  
Sunil Sahoo  
Satyabrata Sahoo  
Kishori Biswal  
Deepak Behera  
Rabindra Dehuri  
Sipun Sahoo  
Kabita Sahoo  
Bithan Choutu Sahu  
Satyaban Behera  
Sunil Ku. Sahu  
Manas Biswal  
Upendra Pattnaik  
Pranabandhu Biswal  
Dushmanta Rana  
Rakesh Rana  
Ramesh Chandra Rana  
Bijay Kumar Sethi  
Ajay Kumar Sahoo  
Basanta Kumar Sahoo  
Amulya Barik  
Manas Ranjan Dehuri  
Samarth Dehuri  
Suresh Sahoo  
Bighnaraj Naik  
Natabar Sahoo  
Dharmendra Rana  
Ram Krushna Rana  
Sanatan Behera  
Rasmita Behera  
Bharat Rana  
Pratap Rudra Sahoo  
Prasanta Rana  
Pratima Rana  
Akash Rana  
Bhibuti Bhusan Behera

Choura Behera  
Rakesh Rana  
Yashpal Rana  
Ganeshwar Behera  
Mayadhar Behera  
Prasanna Rana  
Prakash Rana  
Pramod Rana  
Sukeda Rana  
Monalisa Sahoo  
Anjana Sahoo  
Jyostnamayee Sahu  
Chitragada Sahoo  
Babuli Sahoo  
Indrajit Behera  
Bebarata Ch. Behera  
Sanjukta Behera  
Binodini Behera  
Jagat Behera  
Swagat Ch. Behera  
Niharika Behera  
Nibedita Behera  
Golap Behera  
Sushant Sahoo  
Sangita Behera  
Roji Behera  
Chandi Behera  
Ramachandra Behera  
Anita Behera  
Pratima Behera  
Payal Behera  
Golap Behera  
Bijuli Behera  
Ishan Kumar Behera

Binaya Sethi  
Ashwini Kumar Biswal  
Susama Biswal  
Sanjay Choudhary  
Dibyajyoti Rana  
Padma Ch. Behera  
Bhagawat Biswal  
Kalandi Chanran Sahoo  
Kandambini Pradhan  
Thumb Impression (L.T.I. of Kasturi Sahu)  
Sumanta Behera  
Upma Behera  
Geetanjali Sahu  
Sibu Sahoo  
Monalisa Sahoo  
Hrushikesh Sahoo  
Shrandhanjali Behera  
Prasant Kumar Behera  
Ratan Behera  
Pramodini Behera  
Pritimayee Behera  
Priyanshu Behera  
Sebati Sahoo  
Indrarani Sahoo  
Manmat Sahoo  
Mili Sahoo  
Durga Chandra Sahoo  
Jyotsna Sahoo  
Snehalata Behera  
Minati Sahoo  
Kalanti Sahoo  
Debraj Sahoo  
Purna Chandra Sahoo  
Natabar Rana  
Sujoyanti Rana  
Kamadeb Rana  
Sita Sahoo  
Alok Rana

Pranabuha Rana  
Rasmita Sahoo  
Sukhadev Sahoo  
Sanjita Biswal  
Astika Biswal  
Sabitri Biswal  
Bijuli Sahoo  
Thumb Impression (L.T.I. of Kukila Sahu)  
Kuna Sahoo  
Brahma Sahoo  
Thumb Impression (L.T.I. of Premlata Sahu)  
Gunanidhi Sahoo  
Hari Dehuri  
Bijay Kumar Sahoo  
Santosh Sahoo  
Bharti Barik  
Susant Barik  
Girish Barik  
Prasant Barik  
Thumb Impression (L.T.I. of Bansidhar Barik)  
Baishnav Barik  
Niranjan Barik  
Sasmita Barik  
Ramesh Barik  
Manjulata Barik  
Aadar Barik  
Malati Barik  
Bachan Barik  
Sarala Barik  
Ranjita Barik  
Subash Barik

Mami Barik  
Anil Barik  
Joyanti Barik  
Sanatan Sahoo  
Amresh Behera  
Indramani Sahoo  
Prashna Rana  
Anjali Pradhan  
Archana Sahoo  
Ranjita Parida  
Prabhati Sahoo  
Sujata Kabi  
Sribasacha Rana  
Hata Rana  
Sanatan Sahoo  
Aroma Sahoo  
Biranchi Sahoo  
Basanta Sahoo  
Binay Sahoo  
Gobinda Sahoo  
Hemanta Behera  
Ranjan Sahoo  
Anupama Dehuri  
Sarojini Sahoo  
Hemanta Rana  
Padmini Behera  
Manas Barik  
Dimbadhar Biswal  
Priyanshu Biswal  
Malaya Biswal  
Hangan Sahoo  
Rohit Ku. Sahoo  
Jayantaratha Sahoo

Motilal Sahu  
Ashok Kumar Sahoo  
Hrudaya Chandra Sahoo  
Santosh Kumar Sahoo  
Askhaya Sahoo  
Sumanta Sahoo  
Sudhakar Roul  
Sanjay Roul  
Rasmita Roul  
Situ Roul  
Krupasendhu Roul  
Bulu Roul  
Gobardhan Roul  
Susuma Roul  
Chitra Roul  
Sasmita Roul  
Bimbadhar Roul  
Banita Roul  
Basanti Roul  
Priyaranjan Roul  
Pravakar Roul  
Rupali Roul  
Panchali Roul  
Prakash Roul

On 15.08.2024 (FN) at about 10.00 AM, a meeting was conducted at the Gram Panchayat office in presence of the above signatory villagers under the chairmanship of the Sarpanch Sri Ajit Sahu.

1<sup>st</sup> Proposal: – The resolution of the earlier meetings were read and accepted.

2<sup>nd</sup> Proposal: - Independence Day (15.08.2024) The Chairman of the meeting apprise the gathering about the Independence Day celebration at the Gram Panchayat and the expenditure of Rs. 5000 for distribution of sweets were approved.

3<sup>rd</sup> Proposal: - For the non-encroachment and non-obstruction of the Government land in the village. In the Paramhanspur Village of Kualo Gram Panchayat there is Gocher and forest land measuring about Ac. 15.00 in Khata No. 824, Plot No.1. In this land, all the cattle of Kualo GP, herd together and crossed the NH to go to Forest. There is a pond inside the forest land. This pond is used both by the villagers and the cattle of the village. Therefore, since ages the villagers have been using the Kacha Road going through the Gocher and Forest Land. Therefore, for the use of the villages, today it has been decided at the Gram Sabhato approach the authority. It is hereby requested before the authorities not to create any obstruction on the Gocher and Forest Land. For the above purpose the Divisional Forest Officer, Dhenkanal is hereby requested to change the nature of the above land at measuring about ac. 16.00 Acre to unrestricted for the purpose of construction of proper road.

MGNREGS for the year 2024-25

4<sup>th</sup> Proposal: - In order to overcome the problems faced by the villagers and the cattle of the village, it has been proposed to undertake to certain projects under MGNREGS at the restricted forest land of Kualo Gram Panchayat, which are as follows:-

1. Excavation of Ponds at Tinibanka Nala
2. Excavation of Ponds at Subarnapur, Kumbhar
3. Excavation of Ponds at Parbati Sagar
4. Trenches from NH to Parbati Sagar Pond.

5. From backside of Subarnapur Sahi to Kumbhar Sahi Pond.

5<sup>th</sup> Proposal: - Developmental work  
In the Subarnapur Sahi of Kualo Gram Panchayat, there is not a single Anganwadi Centre. There are 50 tribal families residing in the Sahi. The children of the Sahi are deprived of education due to unavailability of Anganwadi Centre and they are facing lot of difficulties while traveling to other Angwadi Centre which is at distance of 4 KM. Therefore, the Subarnapur villagers will be highly obliged if the Government approves an Anganwadi Centre in the village. After a detailed discussion, it has been unanimously consented for the establishment of an Anganwadi Centre. For the above purpose, necessary letters along with copy of this resolution shall be sent to the concerned authorities for necessary action in this regard.

6<sup>th</sup> Proposal: - Construction of a Park  
Development work of Paramhanshpur Jalasahi AWC Park.

7<sup>th</sup> Proposal: - Booth Renovation and Colour work.  
A proposal has given for the colouring of the Booths because of the General Election for the Year 2024-25.

At last thanksgiving ceremony has been given to the Respected Chairman.

Sd/-  
Sarpanch  
Kualo Gramapanchayat

No.38, Date: 02.09.2024

A copy of this has been forwarded to the office of the Respected Block Development Officer of Parajang.

Sd/-  
Executive Officer  
Kualo G.P.

Sd/-  
Sarpanch  
Kualo Gramapanchayat

**OFFICE OF THE SARAPANCH**  
**GRAM PANCHYAT OFFICE: KUALO**  
**PARJANG PANCHAYAT SAMITI**  
AT/P.O-KUALO, VIA - PARJANG, DIST - DHENKANAL,  
ODISHA, PIN-759120

Ref. No.-907-

Dt. 19-11-2024

To

The Divisional Forest Officer,  
Dhenkanal Forest Division,

Sub: For the use of Ac. 0.16 of Reserved Forest Land for construction of road from HN 142 to Kualo Mahapat Temple.

Sir,

I would like to draw your kind attention on the subjection above that on the western side of NH 142 there is forest and a pond and on the eastern side there is Gochar land of 15 Acre. All the domestic animals of the village have to cross the NH for grazing and also the inhabitants of the village use the pond across the road for their daily needs. On the other hand, currently the road is completely unsuitable for the commutation purpose, moreover, it gets worse in the rainy season. This is the only connecting road to the Gocher land on the eastern side of the NH along with Mahapat Temple, Children Park, Stadium and large lift irrigation project. Therefore, for the development of this connecting road, the only obstacle is the ac. 0.16 forest land. The gram Sava and the Palli Sava have already approved for construction of the above road and the resolution of the same has been annexed herewith for your kind perusal.

Therefore, we request your good office to allow us to use the above forest land of 0.16 for construction of the above connecting road for the act of which, we shall be grateful.

Yours faithfully,

Sd/-

**Ajit Sahu**

Sarapanch

Kualo Gram Panchayat

Annexure - C/8

ପଲ୍ଲୀ ସଭା

30

ଅବ୍ୟତା: ରିଖରେ ସ୍ଵାଧୀନୋ (ସ୍ଵତନ୍ତ୍ର ଧ୍ଵଜ) ଗ୍ରାମରେ

ଜଙ୍ଗଲ ଅଧିକାର କମିଟି ଦ୍ଵାରା ଉପସ୍ଥାପିତ କରାଯାଇ ଥିବା ଦାବିଗୁଡ଼ିକର ସତ୍ୟାସତ୍ୟ ନିରୂପଣ (ଯାଞ୍ଚ ) ବିବରଣୀଉପରେ ସବିଶେଷ ବିସ୍ତାର ଆଲୋଚନା ଓ ପ୍ରସ୍ତାବ ଗ୍ରହଣ ନିମନ୍ତେ ପଲ୍ଲୀ ସଭା ଅନୁଷ୍ଠିତ ହୋଇଥିଲା । ଏହି ସଭାରେ ଷାଠି ମେମ୍ବର ଶ୍ରୀ/ଶ୍ରୀମତୀ ସଭାପତିତ୍ଵ କରିଥିଲେ । ଏହି ସଭାରେ ନିମ୍ନ ସ୍ଵାକ୍ଷରକାରୀ ସରକାରୀ ଅଧିକାରୀ , ଜଙ୍ଗଲ ଅଧିକାର କମିଟି ସଭ୍ୟ , ସଭ୍ୟା ମାନେ , ସରପଞ୍ଚ ଏବଂ ପଲ୍ଲୀସଭାର ସଭ୍ୟ ସଭ୍ୟାମାନେ ଉପସ୍ଥିତଥିଲେ । ଏଥିରେ ନିମ୍ନଲିଖିତ ବିଷୟରେ ଆଲୋଚନାକରାଯାଇ ପ୍ରସ୍ତାବ ଗ୍ରହଣ କରାଯାଇଥିଲା ।

ଜଙ୍ଗଲ ଅଧିକାର କମିଟି ଦ୍ଵାରା ଦାବୀଦାରମାନଙ୍କର ଜଙ୍ଗଲ ଜମି ଅଧିକାରଦାବି ସମ୍ବନ୍ଧରେ ନିର୍ଦ୍ଦିଷ୍ଟା ଫର୍ମ ରେ ଦିଆଯାଇଥିବା ଆବେଦନଗୁଡ଼ିକ ପଲ୍ଲୀସଭାରେ ବିଚାର କରିବା ପାଇଁ ଉପସ୍ଥାପନା କରାଯାଇଥିଲା । ଜଙ୍ଗଲ ଅଧିକାର କମିଟି ଦ୍ଵାରା ଉପସ୍ଥାପିତଦାବି ସତ୍ୟା ସତ୍ୟ ନିରୂପଣ ବିବରଣୀରୁ ଜଣାଗଲା ଯେ , ଗ୍ରାମର ମୋଟ ଦାବୀଅନୁସୂଚିତ ଜନଜାତି ବର୍ଗଙ୍କଦ୍ଵାରା ଆବେଦନ କରାଯାଇଅଛି । ସବିଶେଷ ଆଲୋଚନାରୁ ଜଣାଗଲା ଯେ ସେମାନେ ଜଙ୍ଗଲ ଜମି ଗୁଡ଼ିକ ତା ରିଖ ପୂର୍ବରୁ ଦଖଲ କରି ଆସୁଛନ୍ତି , ଏବଂ ଏହି ଜମିଗୁଡ଼ିକ ଉପରେ ଜାବିକା ନିର୍ବାହ ପାଇଁ ସେମାନେ ସମ୍ପୂର୍ଣ୍ଣ ନିର୍ଭରଶୀଳ ଅଟନ୍ତି ।

ଏତଦ୍ଵାରା ପ୍ରମାଣିତ କରାଯାଇଅଛି ଯେ ତା ରିଖରେ ସ୍ଵାଧୀନୋ (ସ୍ଵତନ୍ତ୍ର ଧ୍ଵଜ) ଗ୍ରାମରେ ହୋଇଥିବା ପଲ୍ଲୀସଭା ର ମୋଟ ସଭ୍ୟା ସଭ୍ୟ ସଂଖ୍ୟାର ଅର୍ଦ୍ଧାଧିକ ସଭ୍ୟ ସଭ୍ୟା ଉପସ୍ଥିତ ଥିଲେ । ଏବଂ ଏହି ପଲ୍ଲୀସଭା ରେ ମୋଟ ଦାବୀ ଦାରଙ୍କର ଅର୍ଦ୍ଧାଧିକ ଦାବୀଦାର ଉପସ୍ଥିତ ଥିଲେ । ଜଙ୍ଗଲ ଜମି ଅଧିକାର ସମ୍ବନ୍ଧୀୟ ଉପରୋକ୍ତ ଦାବୀ ଗୁଡ଼ିକ ଉପଖଣ୍ଡ ସ୍ଵରାୟ ଜଙ୍ଗଲ ଅଧିକାର କମିଟି କାମାକ୍ଷାନଗର କୁ ଅବଗତ ତଥା ବିହିତ କାର୍ଯ୍ୟାନୁଷ୍ଠାନ ନିମନ୍ତେ ପ୍ରେରଣ କରାଗଲା ।

Ajit Sahu  
Sarapanch  
Kualo Gram Panchayat

Sanjaya Dehury  
Executive Officer  
Kualo G



32  
ଅନୁସୂଚିତ ଜନଜାତି ଏବଂ ଅନ୍ୟାନ୍ୟ ପାରମ୍ପରିକ ବନବାସୀଙ୍କ  
(ଜଙ୍ଗଲ ଅଧିକାର ସ୍ୱୀକୃତି) ନିୟମାବଳୀ, ୨୦୦୮  
ଭାରତ ସରକାର  
ଆଦିବାସୀ ବ୍ୟାପାର ମନ୍ତ୍ରାଳୟ

**'ଫର୍ମ - କ'**  
**ଜଙ୍ଗଲ ଜମିର ଅଧିକାର ପାଇଁ ଦାବି ଫର୍ମ**  
**(ନିୟମ ୧୧ (୧) (କ) ଦେଖନ୍ତୁ)**

- (୧) ଦାବିଦାର (ମାନଙ୍କ) କ ନାମ : ସୁଜାତା ମୁଣ୍ଡା
- (୨) ସ୍ୱାମୀ/ସ୍ତ୍ରୀଙ୍କ ନାମ : ରାଜିତ ମୁଣ୍ଡା
- (୩) ପିତା/ମାତାଙ୍କ ନାମ : ବୃନ୍ଦାବତୀ ମୁଣ୍ଡା
- (୪) ଠିକଣା : କୁଆଲୋ ସୁନରୁଟମୁଣ୍ଡା
- (୫) ଗ୍ରାମ : କୁଆଲୋ
- (୬) ଗ୍ରାମ ପଞ୍ଚାୟତ : କୁଆଲୋ
- (୭) ଚହସିଲ ବା ଡାଲୁକା : ମାଲିଆ
- (୮) ଜିଲ୍ଲା : ବୈଜ୍ଞାନିକ
- (୯) (କ) ଜନଜାତି : ହ/ନା
- (ପ୍ରମାଣପତ୍ର ସଂଲଗ୍ନ କରନ୍ତୁ)
- (ଖ) ଅନ୍ୟାନ୍ୟ ପାରମ୍ପରିକ ବନବାସୀ : ହ/ନା ✓
- (ଯଦି ସ୍ୱାମୀ ବା ସ୍ତ୍ରୀ ମଧ୍ୟରୁ କେହି ଜନଜାତି ହୋଇଥିଲେ ପ୍ରମାଣପତ୍ର ସଂଲଗ୍ନ କରନ୍ତୁ)
- (୧୦) ପରିବାରର ଅନ୍ୟ ସଦସ୍ୟ ମାନଙ୍କର ନାମ ଓ ବୟସ :  
(ନିର୍ଭରଶୀଳ ଶିଶୁ ଓ ବୟସ୍କ ସହିତ)  
ଜମି ଉପରେ ଦାବିର ସ୍ୱରୂପ :
- (୧) ଦଖଲରେ ଥିବା ଜଙ୍ଗଲ ଜମିର ବିସ୍ତାର  
(କ) ବାସଗୃହ ପାଇଁ  
(ଖ) ନିଜର ଚାଷ ପାଇଁ ଯଦି ଥାଏ :  
(ଆଇନ୍ ର ଧାରା ୩ (୧) କ, ଦେଖନ୍ତୁ)
- (୨) ବିବାଦୀୟ ଜମି ଯଦି କିଛି ଥାଏ : ନା<sup>୯</sup>  
(ଆଇନ୍ ର ଧାରା ୩ (୧) ଚ, ଦେଖନ୍ତୁ)
- (୩) ପଟା/ ଲିଫ୍ଟ/ ଅନୁଦାନ ଯଦି କିଛି ଥାଏ : ନା<sup>୯</sup>  
(ଆଇନ୍ ର ଧାରା ୩ (୧) ଛ, ଦେଖନ୍ତୁ)
- (୪) ଯଥା ସ୍ଥାନରେ ପୁନର୍ବିତ୍ତ ପାଇଁ ଜମି ବା ବିକଳ ଜମି ଯଦି କିଛି ଥାଏ : ନା<sup>୯</sup>  
(ଆଇନ୍ ର ଧାରା ୩ (୧) ଡ, ଦେଖନ୍ତୁ)
- (୫) ଯଦି କ୍ଷତିପୂରଣ ବିନା ଯେଉଁ ଜମିରୁ ବିଚ୍ଛାଦିତ ହୋଇଛନ୍ତି : ନା<sup>୯</sup>  
(ଆଇନ୍ ର ଧାରା ୪ (୮) ଦେଖନ୍ତୁ)
- (୬) ବନଗ୍ରାମରେ ଜମିର ବିସ୍ତାର, ଯଦି କିଛି ଥାଏ (ଆଇନ୍ ର ଧାରା ୩ (୧) ଯ, ଦେଖନ୍ତୁ)
- (୭) ଅନ୍ୟ କୌଣସି ପାରମ୍ପରିକ ଅଧିକାର, ଯଦି କିଛି ଥାଏ : ନା<sup>୯</sup>
- (୮) ସମର୍ଥନର ପ୍ରମାଣ (ସାକ୍ଷ୍ୟ) : ବସୁନ୍ଧା ଦାସଙ୍କୁ ବସୁନ୍ଧା ଓ ଆପାତ୍ କାଟି  
(ନିୟମ ୧୩ ଦେଖନ୍ତୁ)
- (୯) ଅନ୍ୟ କୌଣସି ସୂଚନା : ନା<sup>୯</sup>

ସୁଜାତା ମୁଣ୍ଡା  
ଦାବିଦାରମାନଙ୍କ ଦସ୍ତଖତ/ ଚିପଟିସ୍

୩୩

ପୃଷ୍ଠା-୪

### ଗ୍ରାମର ବୟସ୍କ ବ୍ୟକ୍ତିଙ୍କ ଲିଖିତ ବୟାନ

ମୁଁ ଶ୍ରୀ ..... ନରେନ୍ଦ୍ର ସାହୁ ..... ବୟସ ୯୦ .....

ପିତା/ସ୍ୱାମୀ ..... ଭଗତ ସାହୁ ..... ଗ୍ରାମ ଖୁଆଲୋ (ସୁବର୍ଣ୍ଣଭୂୟା)

ଥାନା ..... ପାର୍ଜନୀ ..... ଜିଲ୍ଲା ଭେଙ୍କିମାନ ..... ଲେଖିଦେବା ବୟାନ ଏହିକି ଯେ, ଥାନୁ ଗ୍ରାମର

ଜଙ୍ଗଲ ଅଧିକାରର ଦାବିଦାର ଶ୍ରୀ/ଶ୍ରୀମତୀ ..... ସୁଜାତା ମିଶ୍ରା .....

ପିତା/ସ୍ୱାମୀ ..... ସୁକୁମାର ମିଶ୍ରା ..... ଜାତି ମୁଣ୍ଡା ..... ଆବେଦନ କରିଥିବା

ଜଙ୍ଗଲ ଜମି / ଜମିଗୁଡ଼ିକ ଯଥା ..... ଉକ୍ତ ଜମିଟି ଦାମ ୪୦ ଟଙ୍କାରେ କ୍ରୟ ହୋଇ ଦାବିଦାର କି ଦାମ ୧୦

ବାସ ସ୍ଥାନ ହୁଏ ଯେଉଁଠି କିଛି ନୁହେଁ, ..... ତା. ୧୩.୧୨.୨୦୦୫ରେ ପୂର୍ଣ୍ଣ ଲୋପଦଖଲ କରି ଆସୁଛନ୍ତି ।

ଏହି ଜଙ୍ଗଲ ଜମିରେ/ଜମିଗୁଡ଼ିକରେ ରାଷ କରି ସେ କାବନ କାରିକା ନିର୍ବାହୀ କରି ଆସୁଛନ୍ତି । ମୁଁ ଜାଣେ ଯେ / ମୁଁ ମଧ୍ୟ ମୋର ବାପାଙ୍କଠାରୁ ଜାଣିବାକୁ ପାଇଥିଲି ଯେ, ସେ ଏହି ଗ୍ରାମରେ ପ୍ରତିଷ୍ଠାଦ୍ୱାରା କି କର୍ତ୍ତୃ ଉର୍ଦ୍ଧ୍ୱ କାଳ ଧରି / ୧୩.୦୧.୨୦୦୫ ତାରିଖ ପୂର୍ବରୁ ବସବାସ କରି ଆସୁଛନ୍ତି । ଏହା ମୁଁ ପୂର୍ଣ୍ଣ ସ୍ଥାନରେ ଜଙ୍ଗଲ ଅଧିକାର କମିଟି ବୃନ୍ଦଙ୍କ ପଦ୍ମରେ ଲେଖାଇଲି । ଏହା ମୋତେ ପତାଇ, ଶୁଣାଇ ଅବଗତ କରାଗଲା ।

ସାଦି ତା ମୁଖ୍ୟ

ବାବିଦାର (ମାନଙ୍କ) ଦସ୍ତଖତ



ଗ୍ରାମର ବୟସ୍କ ବ୍ୟକ୍ତିଙ୍କ ଦସ୍ତଖତ

ନବନୁ ବେହେରା ।  
ସମ୍ପାଦକ  
ଜଙ୍ଗଲ ଅଧିକାର କମିଟି  
ବୃନ୍ଦାବନ

ଶ୍ରୀମାତେ ଶ୍ରୀମତୀ  
ସମ୍ପାଦକ  
ଜଙ୍ଗଲ ଅଧିକାର କମିଟି  
ବୃନ୍ଦାବନ

ପଠ୍ୟ/ପଠ୍ୟା ବୃନ୍ଦ  
ଜଙ୍ଗଲ ଅଧିକାର କମିଟି

ନବନୁ ବେହେରା  
ଶ୍ରୀମାତେ ଶ୍ରୀମତୀ

୩୧

କଙ୍ଗଲ ଅଧିକାର କମିଟି ଝୁଆଲୋ (ସୁବର୍ଣ୍ଣପୁର) କଙ୍ଗଲ ଅଧିକାର ସାବ୍ୟସ୍ତ ନିମନ୍ତେ  
ପ୍ରାପ୍ତ ହୋଇଥିବା ଦାବିଗୁଡ଼ିକର ସତ୍ୟାପତ୍ୟ ନିରୂପଣ (ଯାଞ୍ଚ) ବିବରଣୀ

ପୃଷ୍ଠା - ୮

ଅର୍ଥାତ୍ P.T. P. 9: 2078 ରେ ନିର୍ଦ୍ଧାରିତ କାର୍ଯ୍ୟସୂଚୀ ଅନୁସାରେ କଙ୍ଗଲ ଅଧିକାର ସମ୍ବନ୍ଧୀୟ ଦାବିଗୁଡ଼ିକର ସତ୍ୟାପତ୍ୟ ନିରୂପଣ କାର୍ଯ୍ୟ ଆରମ୍ଭ ହୋଇଥିଲା । ଏହି ପ୍ରକ୍ରିୟାରେ କଙ୍ଗଲ ଅଧିକାର କମିଟି ଝୁଆଲୋ (ସୁବର୍ଣ୍ଣପୁର) ସହିତ କଙ୍ଗଲ ବିଭାଗରୁ Donner (mahabir) ଓ ରାଜସ୍ୱ ବିଭାଗରୁ P.T. (K. 10) ସାମିଲ ହୋଇଥିଲେ । ଦାବିଗୁଡ଼ିକର ସତ୍ୟାପତ୍ୟ ନିରୂପଣ ନିମନ୍ତେ ଯେତେ ପରିଦର୍ଶନ କରାଯାଇଥିଲା । ଦରଖାସ୍ତକାରୀଙ୍କ ଦ୍ୱାରା ଦରଖାସ୍ତ ସହିତ ସଂଲଗ୍ନ କରାଯାଇଥିବା କରରଦଖଲ ମାମଲା ନୋଟିସ୍ / ରୋଟ ପରିଚୟ ପତ୍ର / ଗ୍ରାମର ବୟସ ବ୍ୟକ୍ତିଙ୍କ ନିଶିତ ଚୟନ ଏବଂ ଅନ୍ୟାନ୍ୟ ଆନୁସଙ୍ଗିକ କାଗଜପତ୍ର ଯାଞ୍ଚ କରି କମିଟି ନିମ୍ନରେ ଦର୍ଶାଯାଇଥିବା ଦାବି ଦରଖାସ୍ତ ସୂଚିକ ପ୍ରମାଣକ ବିଭାଗ ଏବଂ ଅନୁମୋଦନ ନିମନ୍ତେ ସୁପାରିଶ କଲା ।

ପୃଷ୍ଠା - ୯

କ୍ର.ସଂ.	ଦାବିଦାରମାନଙ୍କ ନାମ/ ପିତାଙ୍କ ନାମ	ଜାତି	ମଞ୍ଜୁର କରାଯାଇଥିବା କମିଟି ବିସ୍ତୃତ ବିବରଣୀ							
			ଗ୍ରାମ/ ପଞ୍ଚାୟତ ନାମ	ଖାତା ନଂ.	ପ୍ଲଟ ନଂ./ କଞ୍ଚର ନାମ/ କମିଟି ନଂ.	କିସମ		ମୋଟ କମିଟି ପରିମାଣ	କୌତୁହର କର୍ତ୍ତା	
						ସାଦକ	ହାଲ			
୧	୨	୩	୪	୫	୬	୭	୮	୯	୧୦	
୧	ସବିତା ପୁସ୍ତା ବି-ସୁସ୍ତା ପୁସ୍ତା	ପୁସ୍ତା	ଝୁଆଲୋ	୨୪	କାଟକା	କଟକା	କଟକା	୧୮.୫୦ ୫ ୬୦.୦୭		

True Copy  
Antar  
Adu

**TYPED COPY OF ANNEXURE C/8 (SERIES)**

**VILLAGE MEETING (COUNCIL)**

Date:.....in Village Kualo (Subarnapur), a village meeting was held to discuss and receive proposals on the verification of the claims submitted by the Forest Rights Committee. The meeting was presided over by the Ward Member Shri/Smt..... . The undersigned Government Officers, Forest Rights Committee Members, Sarpanch Members and Village Council Members were present in the meeting. The following matters were discussed and the proposals were accepted.

The applications made by the Forest Rights Committee in the determination form regarding the forest land rights claims of the claimants were presented to the Village Council for consideration. From the verification of the claims submitted by the Forest Rights Committee, it was found that the total claims of the village have been applied for by the Scheduled Tribes. From the detailed discussion it was found that they were already occupying the forest lands by.....and they were completely dependent on them for their livelihood.

It has been proved that more than half of the total number of members of the village councils were present in the said village committee meeting and more than half of the total claimants were present in this village council. The above claims related to forest land rights were sent to the Sub-Divisional Forest Rights Committee, Kamakhyanagar for information and appropriate action.

Sd/-  
Sarpanch  
Kualo Gram Panchayat

Sd/-  
Executive Officer  
Kualo G.P.



3XC

**The Scheduled Tribes and Other Traditional Forest Dwellers  
(Recognition of Forest Rights) Rules, 2008,  
Government of India  
Ministry of Tribal Affairs**

**Form –“Ka’  
Claim form for Rights on forest land  
(See Rule 11(1)(a))**

1	Name of claimant(s)	Sabita Munda
2	Spouse's name	Ajit Munda
3	Father's/Mother's Name	Sukura Munda
4	Address	Kualo, Subarnapur
5	Village	Kualo
6	Gram Panchayat	Kualo
7	Tahasil	Parjang
8	District	Dhenkanal
9	(a) Tribe (Attach certificate) (b) Other traditional forest dwellers: (If either husband or wife is a tribal, please attach a certificate)	No
10	Names and ages of other family members (including dependent children and adults) claims on land:	
1	Area of occupied forest land (a) For dwelling house (b) If for own cultivation: (See Section 3(1)(a) of the Act)	For dwelling house
2	Disputed land, if any: (See Section 3(1) of the Act)	no
3	ROR/Lease/Grant, if any (See Section 3(1)(g) of the Act)	no
4	Land for rehabilitation or alternative land, if any, at the place of origin (See Section 3(1) of the Act)	no
5	If the land from which they have been displaced without compensation: (See Section 4(8) of the Act)	no
6	Extension, if any, in the Forest Village, if yes, to what extent. (see Section 3(1)(a) of the Act)	
7	Any other customary rights	no
8	Supporting Evidence: See Rule 13)	Written statement of elder villager and Aadhar Card
9	Any other information	No

Sd/-

Signature/Imprint of the claimants

34 D

**WRITTEN STATEMENT OF ELDERLY VILLAGER**

I, Sri Patei Sahoo, aged about 90 years, Son of Bharat Sahoo, Village Kualo (Subarnapur), PS: Parjanga, Dist. Dhenkanal, write this statement that Forest Right's claimant Smt. Sabita Munda, D/o Sukura Munda of our village (Munda by Caste) who has applied for the rights over forest land is using the said forest land as homestead land for more than last 40 years. Before 13.12.2005, he has also been enjoining the said forest land. He has been earning his living by cultivating these forest lands. I know that/I also came to know from my father that he has been residing in this village for a period of more than ..... years and before 13.012.2005 he was residing there. I have written this with full knowledge before the Forest Rights Committee. It has been read to me and made known to me.

Sd/-

Signature of claimant(s)

Thumb Impression of Elderly Villager

Sd/-

Editor  
Forest Rights Committee

Sd/-

President  
Kualo Forest Rights Committee, Kualo

Sd/-

Forest Rights Committee Members, Kualo

